

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...

OA.No.822 of 1993

Dated New Delhi, this 5th day of February, 1997. (6)

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

1. Ved Singh
S/o Late Shri Bhartu
R/o 95, Raj Nagar
Safdarjung Hospital Staff Quarters
NEW DELHI.
2. Jasbir
S/o Shri Ram Sarup
R/o J-82, J. J. Colony
Shakurpur
DELHI-110034.
3. Krishan Kumar
S/o Shri Braham Singh
R/o Village Guhana
Tehsil Bahadurgarh
Dist. Rohtak (Haryana).

... Applicants

None for applicant.

versus

Union of India, through

1. Secretary
Government of India
Ministry of Health &
Family Welfare
Nirman Bhawan
NEW DELHI.
2. Medical Superintendent
Safdarjung Hospital
NEW DELHI.
3. Chief Administrative Officer
Lady Hardinge Medical College &
Smt. Sucheta Kripalani Hospital
NEW DELHI.
4. Labour Officer
Lady Hardinge Medical College &
Smt. Sucheta Kripalani Hospital
NEW DELHI. ... Respondents

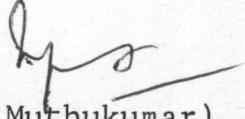
None for respondents.

O R D E R (Oral)

Mr K. Muthukumar, M(A)

None is present for the applicants even on second call. None is present on behalf of the respondents also even on the second call. It

appears that the applicants are not interested in pursuing the matter as it relates to transfer order passed in 1993 and no stay was also granted. Accordingly, this case is dismissed in default and for non-prosecution.


(K. Muthukumar)
Member(A)

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